

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.2791
TO BE ANSWERED ON 02.12.2016

LEGISLATION ON HUMAN TRAFFICKING

2791. Shri A. T. Nana Patil:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) Whether the Government has constituted an Inter- Ministerial Committee for preparing a comprehensive legislation on various aspects of human trafficking;
- (b) if so, the progress made along with the present status in the matter; and
- (c) the time by which the above legislation is likely to be enacted?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) Yes, Madam.
- (b) & (c) The Draft Legislation on Trafficking prepared after a prolonged process of consultation including its consideration in the meetings of Inter-Ministerial Committee has been circulated to line Ministries/Departments for comments. The proposal would be moved for seeking approval of the Government for introducing the proposed Bill on Trafficking during the forthcoming session of the Parliament.
